

7

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.508/2008

Dated the 17th day of April, 2009

CORAM :

HON'BLE Dr K B S RAJAN, JUDICIAL MEMBER

HON'BLE Ms K NOORJEHAN, ADMINISTRATIVE MEMBER

S.Sivadas,
Assistant Conservator of Forests,
Forestry Training Institute, Arippa,
Chozhikode Post,
Kollam, Kerala-691 317.

... Applicant

By Advocate Mr S Radhakrishnan

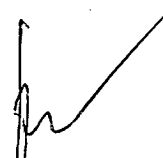
V/s

- 1 Union of India represented by
The Secretary to the Government of India,
Department of Personnel and Training,
Ministry of Personnel,
Public Grievances and Pension, New Delhi.
- 2 The Secretary to the Government of India,
Ministry of Environment and Forest,
New Delhi.
- 3 The State of Kerala represented by
The Chief Secretary, Government of Kerala,
Trivandrum.
- 4 The Principal Chief Conservator of Forest,
Government of Kerala, Trivandrum.
- 5 Union Public Service Commission,
Represented by the Secretary, UPSC,
Shajahan Road, New Delhi. ... Respondents.

By Advocate Mr TPM Ibrahim Khan SCGSC (R1~~1~~2)

Mr R Premsankar, G.P. (R3-4)

Mr Thomas Mathew Nellimoottil (R-5)



This application having been heard on 17th April, 2009, the Tribunal on the same day delivered the following

(ORDER)

Hon'ble Dr K.B.S.RAJAN, Judicial Member

According to the counsel for the applicant, the actual fact is that the applicant's name has been included in the select list. Accordingly, this case is dismissed as having become infructuous.


K NOORJEHAN
ADMINISTRATIVE MEMBER
abp


K B S RAJAN
JUDICIAL MEMBER